

3-2

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 78-A/2016 with TP No. 78/397-398/NCLT/AHM/2016 (New)  
CA No. 311/2014 with CP No. 40/397-398/CLB/MB/2014 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018**

Name of the Company: Tarjit Singh Bath & Ors.  
V/s.  
Surya Salt Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.

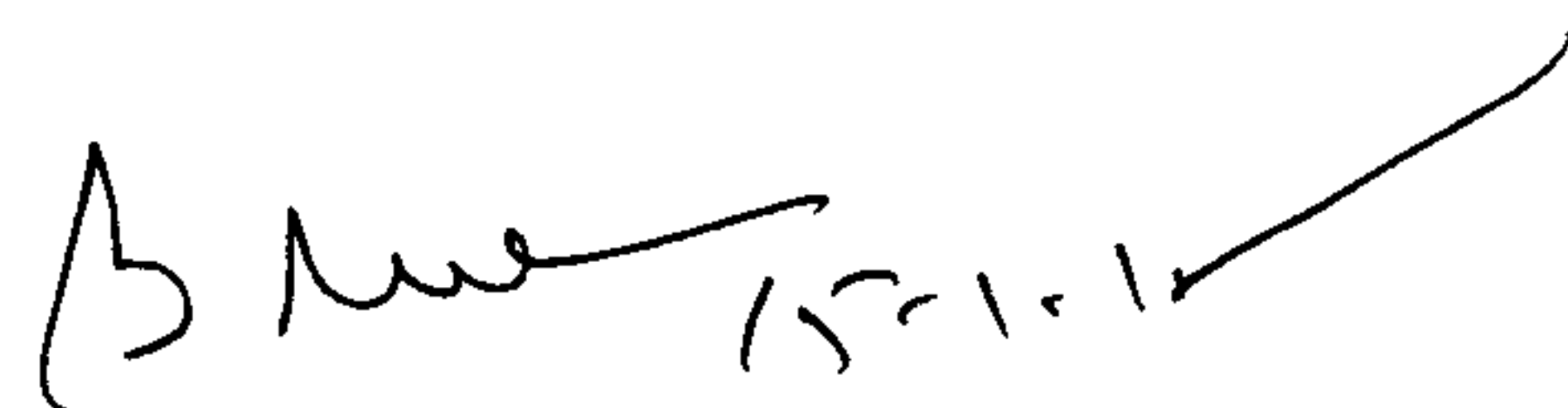
2.

**ORDER**

None present for Petitioners. None present for Respondent.

Written arguments not filed by Respondent.

As a last chance for filing written arguments for Respondent, list the matter on 15.02.2018.



**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 15th day of January, 2018.